

DIVISION BENCH  
COURT - I

**P-102**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/49(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	SHRI BALAJI HOLDFIN LIMITED VS IKF TECHNOLOGIES LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance VC and Physical (Hybrid) Mode**

Mr. Naman Singhal ] For the Applicant

**ORDER**

1. Ld. Counsel for the applicant present.
2. Registry is directed to issue notice to the Corporate Debtor by way of speed post and e-mail and place the tracking information on record.
3. Post this matter on **22.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**